

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:753
ANSWERED ON:29.02.2000
OVERHAULING OF BOARD FOR CONTROL OF CRICKET IN INDIA
CHANDRAKANT BHAURAO KHAIRE

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government have received any representations about the functioning of Board for Control of Cricket in India;
- (b) if so, the details thereof;
- (c) the reaction of the Government thereto;
- (d) whether the Government propose to overhaul the same; and
- (e) if so, the details thereof and if not, the reasons therefor ?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI SUKHDEV SINGH DHINDSA)

- (a) No, Sir.
- (b) & (c) : Does not arise.
- (d) & (e) : There are, at present no statutory rules to regulate the functioning of BCCI and other National Sports Federations. The promotion of the game of cricket in the country is the responsibility of the Board of Control for Cricket in India (BCCI) which is an autonomous organization.